

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In pursuance of minutes of meeting dated 17.07.2023 of Review Sub Committee and in order to improve disposal and for expediting adjudication and to meet with the **equal distribution of 25 years old cases**, the cases mentioned in column No.3, presently pending in the Courts mentioned in column No.2 are hereby withdrawn and assigned to the Courts mentioned in Column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Ankit Karan Singh CJ-01, West District	1. CS 607196/16 Swadesh Kumar Vs. Satpal Jain 2. CS 606786/16 Om Parkash Vs. DDA	Sh. Mayank Goel ACJ-cum-CCJ-cum ARC, West District
2	Ms. Disha Singh CJ-02, West District	1. CS 606816/16 Inder Singh Vs. UOI 2. CS 1445/19 Ramesh Chand Vs. DDA 3. CS 607046/16 Garibni Devi Vs. DDA 4. CS 607010/16 Joginder Singh Bhatia Vs. DDA 5. CS 608290/16 Shri Banta Singh Vs. Santa Singh 6. CS 607371/16 Banta Singh Vs. ASA Nand 7. CS 606891/16 Shri Banta Singh Vs. Santa Singh 8. CS 608270/16 Anil Kumar Jain Vs. DDA 9. CS 607133/16 Gurjit Singh Vs. DDA 10. CS 606856/16 Gurcharan Singh Vs. DDA	Sh. Ajay Nagar SCJ-cum-RC West District Sh. Kautuk CJ-03, West District Sh. Fahad Uddin CCJ-cum-ARC, West District Ms. Vasundhara Azad, JSCC-cum- ASCJ-cum-GJ, West District

Important Note :-

1. The transferor Court shall send the case files/ records/proceedings to the transferee Court a day in advance and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
2. If there is any case connected with the above said case, the same shall also be sent to the transferee Court alongwith the main case.

✓
02/8/2023
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

884/23046-230961

No. _____/Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the 02/8/2023

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

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02/8/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)